

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1254/2020

PETITION NUMBER : TCP/96/2016

NAME OF THE PETITIONER : K.Ramakrishnan

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Limited

UNDER SECTION : Rule 11 of NCLT Rules, 2016

S. Manjula Devi,
Advocate
For CSR & Co

For Respondents

S. Manjula Devi

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4. IA(IBC)/1254/2020 IN TCP/96/2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel Ms. Manjula Devi for the Respondent.

List the matters on **24.07.2024** for physical hearing.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk